

# HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATER e-COURTS)

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## INTERVIEWS FOR TECHNICAL SUPPORT AND SOFTWARE DEVELOPMENT MANPOWER FOR HIGH COURT

### NOTIFICATION

09-12-2016

It is for information of the candidates who have submitted their application forms in response to our advertisement notification No 435/CPC/K Dated 27-10-2016 for the posts of Sr. Technical Officer, Technical Assistant, Senior Developer and Developer on contractual basis, that the interviews shall be held at Jammu and Srinagar as per the schedule given below. Eligibility will be checked beforehand and in-eligible candidates will not be interviewed. The candidates are directed to carry with them all the original testimonials including work experience if any. No travelling allowance shall be paid for the interview.

### JAMMU DIVISION

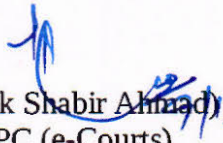
S. No	Post applied for	Date and time of Interview	Venue
1	Senior Technical Officer	16-12-2016 10 AM	High Court Jammu
2	Technical Assistant	16-12-2016 10 AM	-do-
3	Senior Developer	17-12-2016 10AM	-do-
4	Developer	17-12-2016 10AM	-do-

### KASHMIR DIVISION

S. No	Post applied for	Date and time of Interview	Venue
1	Senior Technical Officer	19-12-2016 10 AM	High Court Srinagar
2	Senior Developer	19-12-2016 10 AM	-do-
3	Technical Assistant (From S. No. T1K to T50K)	20-12-2016 10AM	-do-

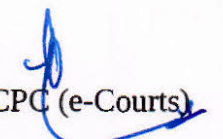
4	Technical Assistant (From S. No. T51K to T80K)	21-12-2016 10AM	-do-
5	Developer (From S. No. D1K to D30K)	21-12-2016 10AM	-do-
6	Developer (From S. No. D31K to D87K)	22-12-2016 10AM	-do-

**Note:** All those candidates belonging to Kashmir Division who have submitted their forms to CPC Office Jammu and have opted for interview at Srinagar will be interviewed at Srinagar on the dates fixed for the categories of posts as above.

  
 (Malik Shabir Ahmad) 21/12/2016  
 CPC (e-Courts)  
 High Court of J&K, Jammu

Copy to:

1. Registrar General High Court of Jammu and Kashmir for information.
2. Registrar Judicial Jammu/Srinagar with the request to make appropriate arrangements for conducting the interviews in the High Court at Jammu and at Srinagar as per the schedule.
3. Director Information State of Jammu and Kashmir with the request to publish the notification in leading dailies of Jammu and Srinagar and also to get is publicized in the electronic media.
4. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir Chairperson Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
5. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar Member Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
6. Secretary to Hon'ble Mr. Justice Alok Aradhe Member Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
7. Mr. Kiran Koul Incharge NIC High Court of J&K Jammu for uploading the notification on the official website of the High Court.

  
 CPC (e-Courts)  
 High Court of J&K, Jammu